

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH

O.A.NO.: 574 OF 2005

[Patna, this Tuesday, the 21<sup>st</sup> Day of September, 2010]

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C O R A M

HON'BLE MR. JUSTICE ANWAR AHMAD, MEMBER [JUDL.]  
HON'BLE MR. SUDHIR KUMAR, MEMBER [ADMN.]

.....  
Thakur Kameshwar Prasad Singh,  
S/o Late Ramnandan Prasad Singh.

Vs.

.....  
The Union of India through through Secretary,  
Human Resources Development Department,  
New Delhi & Ors.

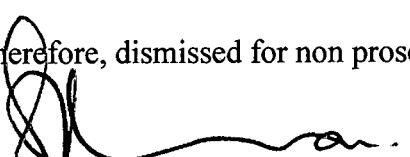
.....  
Counsel for the applicant. :- N o n e.

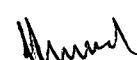
Counsel for the respondents. :- Shri G.K.Agarwal, ASC.

O R D E R [ORAL]

Sudhir Kumar, Member[Admn.] :- Case called. No one appears for the applicant.

Shri G.K.Agarwal, learned Addl. Standing Counsel is present on behalf of the respondents. He pointed out that nobody has been appearing on behalf of the applicant for last several dates, including on 12.08.2010 and 17.09.2010. It appears that the applicant has lost interest in pursuing this case and the case is, therefore, dismissed for non prosecution.

  
[Sudhir Kumar]/M[A]

  
[Anwar Ahmad]/M[J]

skj